

- (ii) Gold (Placer) : Attappady Valley, Palakkad district—A total reserve of 0.56 million m³ of auriferous gravel having an average grade of 0.78 g/m³ over a stretch of 14 km.
Nilambur Valley, Malappuram district—A total reserve of 8.5 million cu.m of older gravel roughly estimated to contain 1972.44 kg. of gold.
- (iii) Molybdenum : Ambalavayal area, Wayanad district—Results are not promising.
- (iv) Scheaelite : Attappady Valley, Palakkad district—Results are not promising.
- (v) Lignite : Aiapuzha, Kollam and Kannur Mainagopalli, Thamarakulam, Komallur, Chunakara, Kuthira-Vattom Kunnu, Pilicod, West of Kuthamat, West of Palai, Malaparambu and Kallnegari areas—total reserve—36.5 million tonnes.
- (vi) Clay : Thiruvanthapuram and Kollam—All grades of clay about 850 million tonnes in an area of 35 sq.km.
Kasargod district—200 million tonnes of china clay over an area of 20 sq.km.

(c) GSI is presently engaged for drilling work in Kappil in Malappuram district, Attappady in Palakkad district and for lignite in Nileshwar area of Kannur district.

Indo-Pak Railway Check Post

1953. SHRI M.V.V.S. MURTHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have renewed their long pending proposal for the reopening of Munabao-Khokhrapar railway check post on the Indo-Pak border in Rajasthan Sector; and

(b) if so, the details thereof and the progress made in the matter

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Government are willing to resume the discussions with Pakistan on the reopening of the Munabao-Khokhrapar checkpost

(b) Government are of the view that the reopening of the Munabao-Khokhrapar checkpost in terms of the provisions of the bilateral Visa Agreement signed between India and Pakistan in 1974, would create easier travel facilities for the peoples of the two countries which would mitigate to some extent the acute

hardships presently faced by the people as a result of Pakistan's unilateral decision to close down the Indian Consulate General in Karachi. Government hope that Pakistan would give a constructive response in this regard.

Post-Offices

1954. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to the Unstarred Question No. 4724 on April 25, 1994 and state:

(a) whether the target for opening of Post Offices during 1994-95 has been finalised;

(b) if so, the details thereof, State-wise; and

(c) the progress made so far in achieving the target, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c): The Circle-wise details of targets and achievements for opening post offices are given in the enclosed statement.

STATEMENT

Details of targets and achievements for opening post offices, Circle-wise.

S.No.	Name of Circle	Revised Plan target for opening post offices during 1994-95	No. of Post Offices sanctioned
1	2	3	4
1.	Assam	8	2
2.	Andhra Pradesh	7	—
3.	Bihar	21	1
4.	Delhi	10	—
5.	Gujarat	16	—
6.	Haryana	14	2
7.	Himachal Pradesh	13	—
8.	J & K	2	—
9.	Karnataka	12	1
10.	Kerala	14	1
11.	Madhya Pradesh	17	1
12.	North East	5	—
13.	Orissa	8	—
14.	Punjab	7	1
15.	Rajasthan	17	2
16.	Maharashtra	15	—
17.	Tamil Nadu	7	2
18.	Uttar Pradesh	31	—
19.	West Bengal	6	—

Development of Minimum Level Towns in Andhra Pradesh

1955. SHRI VADDE SOBHANADREESWARA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of minimum level towns which are proposed for integrated development in Andhra Pradesh;

(b) the total funds that have been released under this scheme; and

(c) the time by which scheme is to be implemented in the State?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b) During the Eighth Five Year Plan 33 towns of Andhra Pradesh are proposed for integrated development under the Scheme of Integrated Development of Small and Medium Towns (IDSMT). The projects for 24 towns have been approved by the Government of India so far. The names of these towns are given in the enclosed statement. The total amount of Central funds released under the IDSMT Scheme for the 24 towns amounts to Rs. 654.00 lakhs.

(c) It is expected that the approved projects will be implemented by the end of Eighth Five Year Plan. However, the actual date of completion of projects will depend on the availability of State share and institutional finance as stipulated under the IDSMT Scheme guidelines.

STATEMENT

Priority list of towns identified by the Government of Andhra Pradesh for inclusion under IDSMT scheme during the Eighth Plan period and the towns in this list which have since been covered under IDSMT

S.No.	Name of Town	Whether covered under IDSMT
1	2	3
1.	Wanaparthy	Yes
2.	Kurnool	Yes
3.	Jaggayyapeta	Yes
4.	Kalidada	Yes
5.	Cuddapah	Yes
6.	Nidadavolu	Yes
7.	Jagitial	Yes
8.	Madanapalle	Yes
9.	Chirala	Yes
10.	Repalle	Yes
11.	Ponnur	Yes
12.	Nizamabad	Yes
13.	Narayanpet	Yes
14.	Srikalahasti	Yes
15.	Anantapur	Yes
16.	Vikarabad	Yes
17.	Tuni	No*
18.	Chilakaluripet	Yes
19.	Mandapeta	No*
20.	Eluru	No*
21.	Palacole	No*
22.	Amalapuram	Yes
23.	Miryalaguda	Yes
24.	Adoni	Yes
25.	Sangareddy	Yes
26.	Macherla	No*
27.	Gudur	Yes
28.	Hindu Pur	Yes
29.	Bochan	Yes
30.	Macherayal	No*
31.	Muzvid.	No*
32.	Bellampelli	No*
33.	Sircilla	No*

*State Government has been asked to revise the project report of these towns and the same are awaited.

[Translation]

Steel Plants

1956. DR. P.R. GANGWAR:
SHRIMATI CHANDRA PRABHA URS:

Will the Minister of STEEL be pleased to state:

(a) the total number of small, medium and big Steel Plants in public and private sectors in the country;

(b) the number out of them functioning in Karnataka;

(c) the number of licences given during 1994-95 for the setting up of steel plants in Karnataka;

(d) the number of applications for the grant of licence pending with the Government;

(e) the details of steel plants producing quality steel; and

(f) the quantity of Steel Exported during 1993-94 and 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) There are 6 integrated steel plants, and 2 special steel plants in Public Sector. Besides these, there are 7 mini steel plants in public/joint sector. In private sector, there is one integrated steel plant, 174 mini steel plants and over 700 induction furnace units.

(b) Besides a large number of induction furnace units, 13 steel plants are located in the State of Karnataka out of which two mini steel plants are reportedly closed.

(c) and (d) The iron and steel industry has been exempted from the purview of compulsory licensing. An entrepreneur wishing to set up an Iron and Steel unit does not require approval of Government for Industrial Licence unless the plant is proposed to be located within 25 kms. from the periphery of the standard urban area limits of a city having a population of more than 10 lakhs as per 1991 census. No application for grant of licence is pending with the Government.

(e) The steel plants both in public and private sector based on modern technology are equipped to produce quality steel, as per market requirement.

(f) The quantity of steel exported during 1993-94 & 1994-95 (April to December '94) has been reported as 22.21 lakh tonnes & 11.96 lakh tonnes respectively.